

Fatehpur Sikri; (11) Elephanta Caves (Bombay); (12) Pattadakal monuments (Karnataka) and (13) Brihadisvara temple at Tanjore (Tamilnadu).

Twelve more Monuments/Sites await inclusion. They are—(1) Red Fort, Delhi; (2) Humayun's Tomb, Delhi; (3) Qutb Minar, Delhi; (4) Excavated remains at Lothal, Gujarat; (5) Martand temple, Jammu & Kashmir; (6) Gol Gumbaz at Bijapur; (7) Monuments at Aihole, Karnataka; (8) Caves at Karala, Maharashtra; (9) Chittorgard Fort and monuments, Chittorgarh; (10) Excavated remains at Kalibangan; (11) Akbar's Tomb, Sikandara, Agra and (12) Itimadud Daula Tomb, Agra.

(d) Unesco assistance in the form of experts advice was sought in connection with conservation of Sun Temple, Konarak and Taj Mahal Agra as indicated below;

#### *Sun Temple Konarak*

The Unesco experts have undertaken a study of the effect of salt-laden winds on the monument and the sculptures and suggested measures for their conservation.

#### *Taj Mahal Agra*

The Unesco experts have studied the effects of air pollution including petrological studies on marble and sand stone and also structural conservation and suggested measures for preservation.

#### **Increase in prices of Aluminium, Copper, Brass, Nickle and Steel**

540. SHRI DHARAM PAL SINGH MALIK.  
SHRI M. RAGHUMA REDDY;  
SHRI SUBHASH YADAV;  
SHRI MANIK REDDY:

Will the Minister of STEEL AND MINES be

pleased to state:

(a) whether the prices of aluminium, copper, brass, nickle and steel have been raised recently;

(b) whether such a move has adversely affected the small scale industry;

(c) whether the small scale industrialists have represented to Government for reconsidering the decision; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRI RAMANAND YADAV): (a) Yes, Sir.

(b) No data is available to make any assessment.

(c) and (d). Some representations were received. Keeping in view overall interest of the economy, the import duty on copper was reduced from 140 percent ad valorem to 95 percent ad valorem with effect from 30.12.1987.

#### **Legislation to remove kidneys of persons meeting fatal accidents**

542. SHRI DHARAM PAL SINGH MALIK:  
SHRI M. RAGHUMA REDDY:  
SHRI SUBHASH YADAV:  
SHRI MANIK REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government of Singapore has allowed the removal of kidney of persons meeting fatal accidents recently;

(b) whether Union Governments pro-

pose to enact such a legislation to enable the doctors to remove kidneys of the persons meeting fatal accidents to benefit the kidney patients in the country; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE: (KUMARI SAROJ KHAPARDE): (a) Yes, it is a fact that Singapore Government has allowed the removal of kidney of persons meeting fatal accidents, recently.

(b) The Ministry of Health & Family Welfare in consultation with the State Governments and other concerned organisations is contemplating legislation on Organ Transplantation.

(c) Does not arise.

#### Strike by Radiographers in Delhi

543. SHRI G.M. BANATWALLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the radiographers working in hospitals in Delhi under the Central Government's Administration had gone on 72 hours strike till 31 December, 1987;

(b) what were their main demands; and

(c) Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). There are three Central Government Hospitals in Delhi viz. Dr. Ram Manohar Lohia Hospital, Safdarjang Hospital and Smt Sucheta Kripalini Hospital including Kalavati Saran Children's Hospital. No strike of Radiographers has been reported from any of the above hospitals.

The Delhi Administration has however

stated that the radiographers working in hospitals under Delhi Administration had gone on 72 hours strike in December, 1987. The demand for which they went on strike is for restoration of parity of their revised pay scales vis-a-vis pay scales of radiographers working in Central Government Hospitals in Delhi.

A Committee constituted by the Ministry of Home Affairs to consider anomalies in revised pay scales of certain categories of staff working under Delhi Administration including those of radiographers, vis-a-vis the scale of pay of such categories working in Central Government Hospitals, submitted its report to the Government of India (Ministry of Finance). The decision of the Government is awaited.

#### Implementation of Package of Benefits for Doctors

544. SHRI T. BALA GOUD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had approved a package of benefits for the Central Government Doctors on 30 July, 1987 for immediate implementation;

(b) if so, whether it has been implemented in full;

(c) if not, the reasons for the delay;

(d) what further time Government would need to fully implement those benefits; and

(e) whether Government propose to give retrospective effect, specially in cases of promotions which have been delayed due to no fault of the serving doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY